

[*English*]

**Double Line Between Chengalpattu and Tindivanam (T.N.)**

5392. SHRI K. RAMAMURTHEE TINDIVANAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for laying double rail line between Chengalpattu and Tindivanam in Tamil Nadu;

(b) if so, the details thereof alongwith the financial allocations therefor and when the work is likely to start; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Section forms part of Madras-Tiruchchirappally (via Chord)—Dindigul conversion project to be taken up in 199293.

**Work Undertaken by ASI in Madhya Pradesh**

5393. KUMARI PUSHPA DEVI SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state.

(a) the details of the work undertaken by the Archaeological Survey of India in Madhya Pradesh during the Seventh Five Year Plan period;

(b) whether any ancient site has been found in the State;

(c) if so, the details thereof;

(d) whether any excavation work is proposed to be undertaken in the State; and

(e) if so, the steps taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) During the Seventh Five Year Plan, besides its normal activities, the Archaeological Survey of India carried out extensive conservation work at 13 important monuments/remains along with exploration and excavation work in Madhya Pradesh.

(b) and (c). Exploration carried out in various parts of Madhya Pradesh brought to light several archaeological sites belonging to different chronological horizons: viz., Lower Palaeolithic, Middle Palaeolithic, Mesolithic, Neolithic, Chalcolithic, Megalithic, Early Historical and Medieval periods.

(d) No, Sir.

(e) Does not arise.

[*Translation*]

**Manufacture of Ayurvedic Medicines by Allopathic Companies**

5394. SHRI DAU DAYAL JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some Allopathic pharmaceutical companies have taken to the production of Ayurvedic medicines under new name:

(b) if so, the names of such companies;

(c) whether these companies have obtained permission from the Government for such production; and

(d) if not, the remedial action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY